

(c) if so, what are the reasons therefor; and

(d) how Government propose to utilise the total production of 11.34 lakh tonnes of caustic soda against the anticipated demand of 7 lakh tonnes in 1984?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) There is no statutory control over the distribution of Caustic Soda.

(b) and (c) The production of caustic soda during January to March, 1981 was 1.46 lakh tonnes. The production of Caustic Soda during January to March, 1982 was 1.46 lakh tonnes. The stock of caustic soda with the manufacturers during January to March, 1981 was 0.14 lakh tonnes. The stock during the above mentioned period in 1982 was 0.19 lakh tonnes. The installed capacity of caustic soda during 1981 was 7.79 lakh tonnes. The installed capacity in 1982 is 8.16 lakh tonnes. Hence, it cannot be said that there has been substantial fall in the off-take of caustic soda during the first quarter of 1982.

(d) The Working Group on Inorganic Chemicals comprising of the Members from the DGTD, the Planning Commission, the Development Commissioner, Small Scale Industries and the Deptt. of Chemicals and Fertilizers have estimated the demand during 1984-85 to be 8.50 lakh tonnes against an anticipated production of 8.50 lakh tonnes.

Allotment of Distributorship of Gas or Petrol Pumps

1966. SHRI SHYAM SUNDAR MOHAPATRA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the criterion for Selection of persons for distribution of gas or petrol pumps;

(b) the names of members of the Board to decide allocation; and

(c) the percentage of the IAS officers' and the political leaders' rela-

tions who have got such distributorship?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) The Selection Committee evaluates the eligible candidates on the basis of business ability/salesmanship, capacity to arrange finance and capability to provide facilities, ability as full time working dealer, general assessment, personality and extra-curricular activities.

(b) The Selection Committee for selection of dealers under 'open' category consist of one representative of the concerned oil company and a representative each of two other oil companies. For selection of dealers under reserved categories, the committee also has a representative from the Government. However, for selection of SC/ST candidates applying against advertisements issued from 1.10.1981, the Selection Committee in addition to the Government of India's representative consists of a representative of the concerned State Government not below the rank of Deputy Secretary. Names of the members of the Selection Committees vary from location to location and are not readily available unless specific locations are indicated.

(c) Since (their) relationship with IAS officers and political leaders is not ascertained from the applicants for dealerships, this information is not available.

पेट्रोलियम उत्पादों का उत्पादन/व्यय

1967. श्री. महावीर प्रसाद :

श्री राम नरेश कुशवाहा

क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में पेट्रोलियम पदार्थों के कुल इस्तेमाल का कितने प्रतिशत देश में पैदा किया जाता है और कितने प्रतिशत आयात किया जाता है; और

(ख) पेट्रोलियम पदार्थों का उत्पादन बढ़ाने के लिए किस-किस देश से सम्झौते किए गए हैं?